

## Annexure – 5

Name of the corporate debtor: Alps Leisure Holidays Pvt Ltd; Date of commencement of Liquidation: 01-10-2019; List of creditors as on: 17-08-2023

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether lien/ attachment removed (Yes/No)	% share in total amount of claims admitted					
1	Madhya Gujarat Vij Company Ltd	Govt. of Gujarat	23-10-2020	380193	0	Operational	0	0	No	0	0	0	380193	0	Subsequent to claim, the Promoter has paid the dues of Electricity in full and the claim is inapplicable
2	Income Tax INCOME TAX - DCIT, VADODARA	GOI	14-09-2020	16855370	11272975	Operational	0	0	No	9.268	0	0	5582395	0	In the initial liquidation phase the claim was not admitted as the claim was received very late. As the Scheme of Compromised failed and the liquidation has again initiated it is thought appropriate to examine the claim. the claim was provisionally determined and admitted in accordance with Regulation 25 of the IBBI (Liquidation Process) Regulations 2016
3	INCOME TAX OFFICER - TDS	GOI	16-08-2021	557530	321324	Operational	0	0	No	0.264	0	0	236206	0	-DO-
	TOTAL			17793093	11594299								6198794		